## <u>केन्द्रीय विद्यत विनियामक आयोग</u> CENTRAL ELECTRICITY REGULATORY COMMISSION

4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Phone: 011-23753942; fax-23753923

To Date: 23.6.2023

Shri Mansoor Ali Shoket, Advocate for TPDDL, B-12, 2<sup>nd</sup> Floor, Sector 13, RK Puram, New Delhi-110066

Subject: Request for time extension in Petition No. 4/RP/2023 & 5/RP/2023 -reg.	
Ref:	Your request letter dated: 12.6.2023;

Sir,

With reference to your request letter dated 12.6.2023 on the above subject, I am directed to inform that your request for extension of time in filing reply has been granted and the same is extended till **7.7.2023**, after serving copy to the Petitioner.

- 2. The Petitioner is also allowed to file its rejoinder, if any, by **14.7.2023.** The parties shall complete their submissions within the due dates mentioned and no further extension of time shall be granted.
- 3. The matters shall be listed for hearing on **28.7.2023.**

Yours sincerely,

Sd/(Deepak Pandey)
Assistant Chief (Law)

Copy to:

**All Parties**